

ITEM NO.33 Court 4 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).961/2021

NEIL AURELIO NUNES & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No.107531/2021-EX-PARTE AD-INTERIM RELIEF and IA No.107530/2021-EXEMPTION FROM FILING AFFIDAVIT, IA No.151435/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.166090/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.107531/2021 - EX-PARTE AD-INTERIM RELIEF, IA No.107530/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.139369/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.117671/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.151431/2021 - INTERVENTION APPLICATION, IA No.146778/2021 - INTERVENTION APPLICATION, IA No.146595/2021 - INTERVENTION APPLICATION, IA No.472/2022 - INTERVENTION APPLICATION, IA No.166095/2021 - INTERVENTION/IMPLEADMENT and IA No.110006/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.139366/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.117669/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

WITH

W.P.(C) No. 967/2021 (X)

(WITH IA No. 107614/2021 - EX-PARTE AD-INTERIM RELIEF, IA No. 107613/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 110016/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1002/2021 (X)

(WITH IA No. 135308/2021 - INTERVENTION APPLICATION, IA No. 111778/2021 - STAY APPLICATION)

W.P.(C) No. 1021/2021 (X)

(WITH IA No. 139402/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(C) No. 1105/2021 (X)

(WITH IA No. 127675/2021 - EX-PARTE STAY, IA No. 127676/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 06-01-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

WP 961,967/21 Mr. Arvind Datar, Sr. Adv.
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Mr. Rahul Unnikrishnan, Adv.
Mr. Malak Bhatt, Adv.

WP 1105/21 Dr. Charu Mathur, AOR
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WP 1002/21 Mr. Shyam Divan, Sr. Adv.
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WP 1021/21 Mr. Shrirang Choudhary, Adv.
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For Respondent(s)

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Mr. Avnish Dave, Adv.
Mr. Parmod Kumar Vishnoi, Adv.

Mr. Varun Thakur, Adv.
Mr. Brajesh Pandey, Adv.
Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Arguments heard.
- 2 Judgment reserved.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER